

**HIGH COURT OF JAMMU AND KASHMIR
(OFFICE OF THE REGISTRAR GENERAL AT SRINAGAR)**

O R D E R

No: 586 Dated: 04/08/2018

Sanction is hereby accorded to the allotment/regularization/Change of accommodation of Judicial Quarters at Ambphalla, Jammu, in favour of the below mentioned Judicial Officers, as per the following description:-

S.No.	Name of the Judicial officer S/Shri	Quarter Number
1.	Pawan Dev.Kotwal, 2 nd Addl.D&SJ, Jammu;	C-3
2.	Tahir Khurshid Raina, 2 nd Addl.D&SJ, Srinagar;	A-1
3.	Tasleem Arief, Addl.Sessions Judge, Anti-corruption, Jammu;	A-3
4.	Rajeev Gupta, Pr.Distt.& Sessions Judge, Budgam;	B-4
5.	Sudhir Khajuria, Elect. Mag. Jammu;	C-1
6.	Anoop Kumar, CJM, Ramban;	C-4
7.	Amit Kumar Gupta, Sub-Judge (Presently on deputation as Secretary, J&K, Accountability Commission)	B-5
8.	Khem Raj, CJM, Doda	A-4
9.	Wangial Tsering, Ist.Addl.Munsiff (Forest Mag.) Jammu	B-6

By Order.

(Sanjay Dhar)
Registrar General

No: 21205-36/RS Dated: 04/08/2018

Copy to the:-

- 1) Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Srinagar;

2) Secretary to Hon'ble Mr. Justice _____
.....for information of their Lordships.

3) Registrar Judicial, High Court of J&K, Jammu.

4) S/Shri _____.

5) Chief Accounts Officer, High Court of J&K, Srinagar

.....for information and n/a.

3) CPC e-Courts, High Court of J&K for uploading the same on the
Official Website of J&K, High Court.

.....for information and n/a.

Registrar General

